

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, 5th October, 2024

No. HC-VII-11/2024/10278/A#### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Systems Officers and Systems Assistants to participate in the "**Master Trainer Programme for New Master Trainers (ECT_3_2024)**" on **25-10-2024 & 26-10-2024** from **10:00 A.M. to 05:00 P.M.** at Judicial Academy, Assam.

Sl. No.	Name	Designation and Place of Posting
1.	Shri Bubul Choudhury	Systems Assistant, Baksa
2.	Sri Ashim Sarma	Systems Assistant, Barpeta
3.	Shri BasantaParajuli	Systems Assistant, Biswanath
4.	Smti Himadri Deori	Systems Assistant, Bongaigaon
5.	Shri Ashit Dutta	Systems Officer, Cachar
6.	Smti Panchali Das	Systems Assistant, Cachar
7.	Shri Bhaskar Kalita	Systems Assistant, Chirang
8.	Shri Gaurab Deka	Systems Assistant, Darrang
9.	Shri Lukumoni Sonowal	Systems Assistant, Dibrugarh
10.	Shri Mashidul Alam	Systems Assistant, Goalpara
11.	Shri Partha Protim Barhoi	Systems Assistant, Golaghat
12.	Shri Ankur Goswami	Systems Assistant, Golaghat
13.	Shri Manjul Kumar Nath	Systems Officer, Jorhat
14.	Shri Hamid Ali	Systems Assistant, Jorhat
15.	Smti. Kabita Deka	Systems Assistant, Kamrup (M)
16.	Shri Kamal Haloi	Systems Assistant, Kokrajhar
17.	Mrs Nabanita Boruah	Systems Assistant, Lakhimpur
18.	Shri Krishna Kanta Dutta	Systems Assistant, Morigaon
19.	Shri Biswajit Das	Systems Assistant, Nagaon
20.	Smti Dipanjali Borah	Systems Assistant, West Karbi Anglong

21.	Shri Dipankar Sarma	Systems Assistant, Nalbari
22.	Smti Ruli Saikia	Systems Assistant, Sivasagar
23.	Smti Israt Jahan	Systems Assistant, Sonitpur
24.	Shri Sasanka Shekhar Chakraborty	Systems Assistant, Udalguri

No. HC-VII-11/2024/10279/A#### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased nominate **Shri Kishore Talukdar**, Systems Officer, Kamrup (M) and **Shri Prabal Medhi**, Systems Officer, Kamrup as **Resource Persons** to conduct the "**Master Trainer Programme for New Master Trainers (ECT_3_2024)**" on **25-10-2024 & 26-10-2024** from **10:00 A.M. to 05:00 P.M.** at Judicial Academy, Assam.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No.HC-VII-11/2024/10280-10292/A **Dated 05-10-2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Admin./Vigilance/Esstt. i/c), Gauhati High Court, Guwahati
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Chirang / Darrang / Dibrugarh / Goalpara / Golaghat / Jorhat / Kamrup (M) / Kamrup / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Udalguri / West Karbi Anglong

(He/She is requested to inform to all concerned about the notification).

6. The Treasury Officers:
Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Chirang / Darrang / Dibrugarh / Goalpara / Golaghat / Jorhat / Kamrup (M) / Kamrup /

Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Udalguri / West Karbi Anglong

[The Court Officials are placed on deputation for the program on condition that (a)They will be treated as on duty during the training period & (b)They will be entitled T.A. & D.A. as admissible under the Rules]

7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

8. The nominated Court Officials.

a. The nominated Court Officials ***willing to avail accommodation are to intimate their travel itinerary***, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **09-10-2024** to enable the Academy to arrange for accommodation.

Name and designation	Date of arrival	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participants, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)